

(ग) और (घ) कोई नहीं, तथापि 1976 से पहले एक फ्लोर असिस्टेंट फ्लोर मैनेजर के काम की देखभाल करता था। वह फ्लोर मैनेजर के रूप में नियुक्त नहीं किया जा सका क्योंकि वह खुली प्रतियोगिता में मैरिट सूची में बहुत नीचे था।

(ङ) प्रश्न नहीं उठता। कोई रिक्ति उपलब्ध नहीं है और पैनल भी समाप्त हो चुका है।

#### **Theft Cases in Ordnance Factory Ambarnath**

10131. SHRI R. K. MHALGI: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to refer to the reply given to Unstarred Question No. 92 on 20th February, 1979 and state:

(a) whether the enquiries have been concluded by now in the alleged complaint of theft of some materials and irregularities in disposal of seized property by police;

(b) whether it is a fact that the complaint was lodged one year before;

(c) what action has been taken by Government in view of the enquiries and against whom; and

(d) if enquiries are not still concluded the reasons for delay and when they are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (SHRI SHER SINGH): (a) and (b) Enquiries made with reference to the alleged complaint of theft received in April, 1978, have revealed that the material disposed of by the Police authorities did not belong to the Ordnance Factory. Earlier in reply to the unstarred Question No. 92 dated 20th February 1979, it was stated that the disposal of seized

material by the Police authorities concerns the State Government.

(c) and (d) do not arise.

#### **Panel of Consultants on the Film "Veer Savarkarji"**

10113. SHRI R. K. MHALGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to reply given to unstarred Question No. 1122 on 27th February, 1979 regarding Production of Documentary on Veer Savarkarji and state:

(a) whether the panel of Consultants have been appointed for the production of the film on "Veer Savarkarji";

(b) if so, the names of the Consultants or subject specialists; and

(c) when they are expected to give their final say?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Not yet, Sir.

(b) and (c) Do not arise.

#### **Expert Classification Committee in regard to Glass Blowers**

10133. SHRI R. K. MHALGI: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to refer to the reply given to unstarred Question No. 1121 on 27th February, 1979 and state:

(a) whether the Government have received the recommendations from the Expert Classification Committee in regard to Glass Blowers in ordnance factories;

(b) when the committee was expected to submit the same; and

(c) if the recommendations are received by the Government, what actions have been taken in respect of the same?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c) The recommendations of the Expert